SCHEDULE II

Unfair Labour Practices on the part of employers

- 1. To interfere with, restrain or coerce employees in the exercise of their right to organise, form, join or assist a trade union and to engage in concerted activities for the purposes of collective bargaining or other mutual aid or protection, that is to say—
 - (a) threatening employees with discharge or dismissal, if they join a union;
 - (b) threatening a lock-out or closure, if a union should be organised;
 - (c) granting wage increase to employees of crucial periods of union organisation, with a view to undermining the efforts of the union at organisation.
- **2.** To dominate, interfere with, or contribute, support—financial or otherwise—to any union, that is to say—
 - (a) an employer taking an active interest in organising a union of his employees; and
 - (b) an employer showing partiality or granting favour to one of several unions attempting to organise his employees or to its members, where such a union is not a recognised union.
 - **3.** To establish employer sponsored unions.
- **4.** To encourage or discourage membership in any union by discriminating against any employee, that is to say—
 - (a) discharging or punishing an employee because he urged other employees to join or organise a union;
 - (b) discharging or dismissing an employee for taking part in any strike (not being a strike which is deemed to be an illegal strike under this Act);
 - (c) changing seniority rating of employees because of union activities;
 - (d) refusing to promote employees to higher posts on account of their union activities;
 - (e) giving unmeritted promotions to certain employees, with a view to sow discord amongst the other employees, or to undermine the strength of their union;
 - (f) discharging office-bearers or active union members, on account of their union activities.
 - **5.** To refuse to bargain collectively, in good faith, with the recognised union.
 - **6.** Proposing or continuing a lock-out deemed to be illegal under this Act.